

Property Returns

1374. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether after the issue of instructions under the Central Civil Services (Conduct) Rules regarding property returns the scrutiny of such returns have revealed any cases of failure of proper returns or any other matters which required investigations by Government;

(b) the nature of such failure and action taken by Government;

(c) whether the results of scrutiny made from time to time are available; and

(d) the present manner and method of inquiry of such returns?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a), (b) and (c) The information is not readily available. It will be collected and laid on the Table of the House.

(d) These returns are scrutinised annually by the authority specified on that behalf, who is generally the Head of the office, the Head of the Department, or the Administrative Ministry, as the case may be.

Co-operative Labour Canteen at Andamans

1375. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Cooperative Labour Canteen run by the Marine Labour Union of Andamans was recently closed; and

(b) if so, the causes thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) The Canteen which was housed in a Government building was used for political discussions even during working hours. Warning notices to stop this practice were ignored and the Administration had, therefore, to take over the building to put an end to this nuisance.

Expenditure on Educational Institutions in Orissa

1376. Shri Sanganna: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any expenditure on Educational Institutions which have come into existence in the course of the First Five Year Plan has been taken as committed expenditure during the Second Five Year Plan so far as the State of Orissa is concerned;

(b) if so, the names of such institutions; and

(c) the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (c). The requisite information has been called for from the Government of Orissa.

असूचित जातियों और असूचित आदिम जातियों के छात्रावास

१३७७. श्री क० भ० मालवीय :
क्या गृह-कार्य मंत्री अनुसूचित जातियों और अनुसूचित आदिम जातियों के आयुक्त द्वारा वर्ष १९५५ के लिये प्रकाशित पाचवी रिपोर्ट के पृष्ठ ७७ पर दिये गये आंकड़ों के सम्बन्ध में यह बताने की कृपा करेंगे .

(क) मध्य-प्रदेश के किन-किन स्थानों में अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिये ८५१ छात्रावास खोले गये हैं; और

(ख) क्या यह छात्रावास हैं अथवा होटल हैं ?

गृह-कार्य उपमंत्री (श्रीमती अह्मदा):
(क) तथा (ख). १९५५ में हरिजन सेवक संघ के प्रयत्नों से मध्य प्रदेश के ८५१ होटलों में अनुसूचित जातियों के प्रवेश की व्यवस्था की गई। होटल के स्थान पर होस्टल गलत छप गया है। इसलिए यह प्रश्न ही नहीं उठता कि किन-किन स्थानों में इन जातियों के लिये छात्रावास खोले गये।